

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

27. C.A.(CAA)/43/MB/2023

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.05.2023**

NAME OF THE PARTIES: Asher Foods Private Limited.

SECTION 230-232,234 OF COMPANIES ACT, 2013

ORDER

Due to paucity of time, the above matter could not be taken up. List this
matter on **15.06.2023**.

Sd/-
MADHU SINHA
Member (Technical)
//RKS//

Sd/-
H. V. SUBBA RAO
Member (Judicial)